

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 974 OF 2024

IN THE MATTER OF:

Jitendra Nishad

....APPLICANT

VERSUS

State of Uttar Pradesh

....RESPONDENT

AMENDED MEMO OF PARTIES (As per order dated 04.11.2024)

Jitendra Nishad

....APPLICANT

VERSUS

1. State of Uttar Pradesh

Through Additional Chief Secretary, Environment, Forest & Climate change

101, 'B' Block, Lok Bhawan,

U.P. Secretariat, Lucknow - 226001.

Respondent no.1

2. State Level Environment Impact Assessment Authority, State of UP

Through Member Secretary,

101, 'B' Block, Lok Bhawan,

U.P. Secretariat, Lucknow - 226001.

Respondent no.2

3. UP Pollution Control Board

Through Member Secretary,

Building No. TC-12 V,

Vibhuti Khand, Gomti Nagar, Lucknow - 226010.

Respondent no.3

4. Ministry of Environment, Forest and Climate Change, New Delhi

Through its Secretary, Indira Paryavaran Bhawan,

Jor Bagh Road, Aliganj,

New Delhi - 110003.

Respondent no.4

5. District Magistrate, Prayagraj, District Magistrate Office,

Collectorate, Prayagraj – 211002, Uttar Pradesh.

Respondent no.5

6. Director Geology and Mining, UP, Lucknow

Directorate of Geology and Mining, Khanij Bhawan,

27/8, Ram Mohan Rai Marg, Lucknow - 226001.

Respondent no.6

7. Police Commissioner, Prayagraj

35, M.G. Marg, Civil Lines,

Prayagraj - 211001, Uttar Pradesh.

Respondent no.7

8. CPCB

Through Member Secretary,

Parivesh Bhawan, East Arjun Nagar,

Shahdara, Delhi - 110032.

Respondent no.8

9. Ravi Shankar Shukla, Son of Parmanand Shukla,

R/o of Sarai Kaji, Kadam urf Miyapur,

PS line Bazaar District Jaunpur

Respondent no.9

10. Surender Kumar, son of Shivmurthy Bharti

R/o village Berui, post Garapur Thana Tharbai,

Taehil Phoolpur, District Prayagraj

Respondent no.10

11. M/s Ram Ratan Construction,
Proprietor Sri Ramjatan Nishad, Son of late Lallu Lal,
R/o 6 /41, Nai Jhosi Bazaar,
Thana Jhosi, Tehsil Phoolpur
District Prayagraj.

Respondent no.11